

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

206. IA/2475/2023 C.P.(IB)/2520(MB)2018

IN THE MATTER OF

Mala Verma ... Petitioner

Vs

Global Energy pvt. Ltd. ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the EPFO: Adv. Payoja Gandhi (PH)

For the SRA
IA/2475/2023: Adv. Ashwini Gawde (PH)

ORDER

On the request of the Counsel for the Parties, adjourned to **22.04.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/